

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1046

Dated:- 01-01-2020

In the interest of administration, Shri Naveen Jamwal, Munsiff, Qazigund is transferred and posted as Munsiff, Leave Reserve, High Court Wing, Srinagar with immediate effect. Consequently, the Additional Charge of the Court of Munsiff, Qazigund is entrusted to Munsiff, Kulgam and the Additional charge of the court of Munsiff / Additional Special Mobile Magistrate, Kulgam is entrusted to Munsiff, D.H.Pora.

By Order.

(Sanjay Dhar)
Registrar General

No:- 30631-38/4.5

Dated:- 01-01-2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
- ✓ 4. Principal District & Sessions Judge, Kulgam for information and with the request that he shall fix the arrangement regarding holding of court by the officers who have been assigned the Additional charge of other Court(s).
5. Registrar Computers, High Court of J&K with the request to please get it uploaded on the High Court Website.
6. Shri Naveen Jamwal, Munsiff, Qazigund.
7. Munsiff, Kulgam.
8. Munsiff, D.H.Pora.

..... for immediate compliance.

Registrar General